

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.18/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 23/2008
NAME OF THE COMPANY	Sanghi SEZ Pvt Ltd
NAME OF THE PETITIONER(S)	Anand Prakash Sanghi & (4) Others
NAME OF THE RESPONDENT(S)	Sanghi SEZ Pvt Ltd & (11) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram P-2	PCS	9849056652	[Signature]
Y. Suryanarayana P-1, 3 & 5		9849866552 9948914088	[Signature]
A. Chakravorty			[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Suryanarayana	Advocate		[Signature]

Heard Shri S. Chidambaram, Learned PCS for P-2, Shri Y. Suryanarayana, Learned Counsel and Shri A. Chakravorty, Learned Counsel for P-1, 3 & 5.

Post the case on 06.12.2017.

[Signature]
Member (T)

[Signature]
Member (J)

Bm